

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-513**  
IB-205/ND/2020  
IA/6391/2022

**IN THE MATTER OF:**

Sunman Corporate Services Pvt. Ltd.

**....Applicant**

**Vs.**

Peregrine Logix Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 9 IBC CIRP

**Order delivered on 19.01.2023**

**CORAM:**

**SHRI P.S.N PRASAD,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :  
For the RP : Mr. Yatharth Jain, Adv.

**ORDER**

Due to paucity of time, the matter is listed on **10.02.2023**.

**S/d-  
(Court Officer)**